

**HIGH COURT OF SIKKIM
GANGTOK**

No. 28.....Confdl./HCS

Date: 20.6.24

N-O-T-I-F-I-C-A-T-I-O-N

In continuation to Notification No. 53/Confdl/HCS dated 7.12.2023, it is hereby notified for general information that **10th to 12th July, 2024** shall also be observed as Special (Monsoon) Vacation for the High Court of Sikkim.

By Order,

Sd/-
REGISTRAR
HIGH COURT OF SIKKIM

Memo No.: 3982-4019/HCS
Dated: 20.6.24
Copy to:-

1. Secretary General, Supreme Court of India, New Delhi.
2. Secretary to the Government of India, Ministry of Home Affairs, New Delhi.
3. Registrar General, all High Courts.
4. President, Bar Association of India, New Delhi.
5. Secretary to His Excellency the Governor of Sikkim, Raj Bhawan, Gangtok.
6. Principal Secretary to the Hon'ble Chief Minister of Sikkim, Gangtok.
7. Additional Registrar-cum-PPS to HCJ, High Court of Sikkim.
8. Additional Registrar-cum PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
9. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
10. P.S. to Hon'ble Lokayukta, Law Commission, Government of Sikkim, Gangtok.
11. P.S. to Hon'ble Chairperson, Sikkim Human Rights Commission, Gangtok.
12. P.S. to Hon'ble Chairperson, Police Accountability Commission, Gangtok.
13. Advocate General, Government of Sikkim, Gangtok.
14. Chief Secretary, Government of Sikkim, Gangtok.
15. Secretary, Home Department, Government of Sikkim, Gangtok.
16. Director General of Police, Police Headquarter, Gangtok.
17. P.A. to Registrar General, High Court of Sikkim, Gangtok.
18. P.A. to Central Project Coordinator, High Court of Sikkim, Gangtok.
19. Principal District & Session Judge, Gangtok and OSD to Hon'ble the Chief Justice.
20. All District & Sessions Judge.
21. Director, Sikkim Judicial Academy.
22. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok.
23. Member Secretary, Sikkim State Legal Services Authority.
24. Deputy Director, Sikkim Judicial Academy.
25. All Chief Judicial Magistrate-cum-Civil Judge(SD).
26. All Civil Judge-cum-Judicial Magistrates.
27. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
28. President, Bar Association of Sikkim, Gangtok.
29. President, Namchi Bar Association of Sikkim, Gangtok.
30. Deputy Solicitor General of India, Gangtok.
31. Additional Secretary, Home Department for publication in the Government Gazette.
32. All Section In-charge, High Court of Sikkim.
33. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
34. Notice Board.
35. Guard file and
36. File.